## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUITA BENCH

M.A.82/01

18.1.02

Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman Present: Hon'ble Mr. B.P. Singh, Administrative Member.

> DR. DHURIATI PRASAD DAS **ICAR**

Counsel for the Applicant:

Mr. B. Bhatterjee

Ms.B. Mondal

Counsel for the Respondents: Mr. B.K. Chatterjee

## ORDER

Mr. B. Chatterjee, learned counsel for the applicant states that the applicant has filed an objection obtained from the previous counsel. Since the earlier counsel has recorded no objection, there cannot be any objection to the appearance by Mr. B. Chatterjee. MA stands disposed of.

MA 311/96 and OA 1197/96 are adjourned to 8.5.02. 2.

ANN INISTRATIVE MEMBER.

VICE\_CHAIRMAN